

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA Nos. 08/2016 & 39/2017**

**IN**

**CP No.27/02/2013**

**(Decided matter)**

**RT No.63/Chd/CHD/2016**

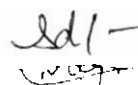
In the matter of M/s Ind-Swift Ltd. ....Petitioner/Applicant-Company.

Present: Mr. Atul V. Sood, Advocate for Ind-Swift Ltd., applicant-company.  
Ms. Simrat Kaur, Company Secretary of applicant-company.  
Mr. Ashish, Jr. Technical Assistant along with Mr. Vineet Khatri,  
Company Prosecutor for Registrar of Companies, Chandigarh &  
Regional Director.  
Mr. Yash Pal Gupta, Advocate for the depositor Smt. Shibani  
Mukherjee.  
Mr. Vivek Kumar Singh, SPA for objectors Mr. U.C. Wadhwa and  
Ms. Sushma Wadhwa at Sr. No.2748 and 2746, respectively of  
depositors' list.  
Mr. Ashok Sachdeva, Authorised Representative for five  
depositors  
Mr. Manoj Kumar Dawar, depositor in person at Sr. No. 5228 and  
6306 of depositors' list.  
Ms. Kusum Dawar, depositor in person at Sr. No. 6306 of  
depositors' list.

Mr. Yash Pal Gupta, Advocate has filed Memo of Appearance for  
Ms. Shibani Mukherjee and seeks time to file Power of Attorney and objections  
on behalf of the objector.

Mr. Ashok Sachdeva who has been representing some of the  
objectors seeks to file objections during the course of the day. Let the same  
be filed in the Registry.

The matter is adjourned to 29.05.2017 for arguments in the main  
petition as well as CA No. 39/2017 and also about the maintainability of the  
main petition. Let the reply/objections, if any, be filed within two weeks.

  
(Justice R.P. Nagrath)  
Member (Judicial)

May 05, 2017.  
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